

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 224 OF 2016

Dated: 22nd July, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

M/s K.M. Sugar Mills Ltd.

...Appellant(s)

Vs.

**Uttar Pradesh Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Divyanshu Gupta

Counsel for the Respondent(s) : Mr. C. K. Rai
Mr. Sachin Dubey
Ms. Esha Mehrotra for R-1
Mr. Rajiv Srivastava
Ms. Garigi Srivastava for R-2

ORDER

List the matter for hearing on **23.10.2019**.

**(S.D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

pr/mkj